

Oil Refinery at Paradeep

4200. **SHRI D. K. PANDA** : Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state the progress made so far with regard to the proposal to set up an Oil Refinery at Paradeep ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : There is no such proposal under consideration at present.

Name of Petro-Chemical and Fertilizer Projects with which M/s. Monte-Edison of Italy have been Associated

4201. **SHRI D. K. PANDA** : Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state :

(a) the names and broad outlines of the Petro-Chemical and fertilizer projects in India with which Messers Monte-Edison (formerly Monte-Catini) of Italy have been associated since independence;

(b) the nature of jobs assigned to them and the foreign exchange and rupee content in each of these projects and of the payments made to the said company indicating separately the contract cost (originally settled) and that finally paid; and

(c) whether none of these projects has been able to work upto capacity and have only worked upto 60—65 per cent of their installed capacity and if so, the reasons for non-utilisation of their full capacity ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H.R. GOKHALE) : (a) to (c). So far as is known to Government, no petro-chemical unit has been set up/licensed in association with Messers Monte-Edison. So far as fertilizer projects are concerned, the required information is being collected and will be laid on the Table of the House as soon as possible.

Allotment of Agricultural Land within the Estate Premises of Ordnance Factory, Muradnagar

4202. **SHRI M.C. DAGA** :
SHRI JYOTIRMOY BOSU :

Will the Minister of **DEFENCE** be pleased to state :

(a) whether a portion of agricultural land lying vacant within the estate premises of ordnance factory, Muradnagar, Meerut, has been allotted to Consumer Co-operative Society or Management of the Jawahar Lal Girls Memorial High School for agriculture purposes;

(b) whether the said Co-operative Society or Management of School has sublet the said Agriculture land to a group of employees of the said factory and if so, the action taken in this regard; and

(c) whether the Co-operative Letter Farming Society of Muradgrampur Pursi, Meerut had also requested the factory for allotment of the agricultural land and if so, the reasons for not allotting the land to it ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) Agriculture land has been allotted to the Consumer Co-operative Society, Ordnance Factory, Muradnagar and also to the Women Welfare Association, Ordnance Factory, Muradnagar who run the Jawaharlal Girls School for agriculture purpose.

(b) The land has not been sublet by these two Organisations to any one else.

(c) The Cooperative Better Farming Society of Murad-Gram Purpurs, Meerut is an outside body with a limited Membership and is not connected with Ordnance Factory, Muradnagar. In view of this no agriculture land has been allotted to them.

Class I, II, III and IV Posts in the Ministry of Finance

4203. **SHRI AMBESH** : Will the Minister of **FINANCE** be pleased to state :

(a) the number of Class I, II, III and IV posts in his Ministry;

(b) the number of Scheduled Castes and Scheduled Tribes employees; and

(c) the number of posts, category-wise, converted into general vacancies in the last three years for want of Scheduled Castes and Scheduled Tribes candidates ?